

(7) (7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|---------------------------------------|---|
| 1. | Rahul Balaji
Vishnu Mohan | For Respondents |  |
| 2. | R. Shankar Narayanan
Senior Advocate
for P. Giridharan | Undertaking to file
Vakalat for R1 |  |
| 3. | PH Arumudh Pandian
Senior Adv for
M. S. Charan Rangarajan
Athiban Vijay A/K | Counsel for
Petitioners |  |

ORDER

Shri P H Arvinth Pandian, Senior Counsel representing the petitioners present. Shri R Shankar Narayanan, counsel for R1 present and undertakes to file vakalat on behalf of R1. Shri Rahul Balaji, Counsel for R2 to R4 present. Counsel for petitioners filed memo with a prayer to pass interim reliefs in relation to Item Nos. V (B) (1) (B), V (B) (6) and V (B) (13). Counsel for the respondents prayed short time for filing counter. Counsel for petitioner stated that time was already granted to the respondents for filing reply in relation to the grant of interim prayers as per order dated 2.11.2017. Time is extended finally at request for filing counter. Put up on 20.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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